

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2406
TO BE ANSWERED ON 13/03/2026

SCHEMES FOR SETTING UP COLD STORAGE

2406. SHRI PRAMOD TIWARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether any study has been conducted regarding cold-chain infrastructure capacity in the country;
- (b) If so, the findings thereof;
- (c) the various schemes being implemented for setting up of cold storage for perishable horticultural produce; and
- (d) the steps taken/proposed to be taken for creation of post-harvest infrastructure?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI BHAGIRATH CHOUDHARY)

(a) & (b): A study was conducted by NABARD Consultancy Services (NABCONS) in 2015 on “All India Cold-chain Infrastructure Capacity (AICIC-2015)”. The study assessed the required capacity of cold storages at that time as 351.00 lakh MT against the existing capacity of 318.23 lakh MT in 2014. The State-wise details are at **Annexure – I**.

(c) & (d): Government is implementing various schemes to increase new cold storages for perishable horticulture produce throughout the country.

The Department of Agriculture & Farmers’ Welfare is implementing the Mission for Integrated Development of Horticulture (MIDH), under which capital assistance is provided for various horticulture activities, including construction/expansion/modernization of cold storage facilities for perishable horticultural produce of up to 5,000 MT capacity, across the country. Assistance under MIDH is provided on the basis of Annual Action Plans (AAPs) received from the States/UTs. The AAPs are prepared by the States/UTs in accordance with their assessed requirements, existing infrastructure, priority areas and availability of resources. The component of Cold Storage is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% of the eligible project cost in general areas and 50% of the eligible project cost in case of NE & Himalayan States, Scheduled areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands through respective State Horticulture Missions.

Besides, National Horticulture Board (NHB) is implementing a scheme namely “Capital Investment Subsidy for Construction/Expansion /Modernization of Cold Storages and Storages for Horticulture Products”. Under the scheme, credit linked back-ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North East, hilly & scheduled areas for construction/expansion/modernization of cold storage and Controlled Atmosphere (CA) storage of capacity above 5000 MT and up to 20000 MT is available.

Ministry of Food Processing Industries (MoFPI) implements a Scheme for Integrated Cold Chain, Food Processing and Preservation Infrastructure as one of the components of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of reducing post-harvest losses of horticulture and non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate of 35% for general areas and 50% for North East and Himalayan States, Integrated Tribal Development Programme (ITDP) areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10.00 crore per project for setting up of integrated cold chain projects including irradiation facility.

All the above schemes are demand/entrepreneur driven through commercial ventures for which government assistance is in the form of credit linked back ended subsidy/grant-in-aid and is provided based on the proposals received from the States/entrepreneur.

Further, to strengthen agriculture infrastructure in the country, Government has launched Agriculture Infrastructure Funds (AIF) of Rs. 1.00 lakh crore. Under AIF, there is provision for collateral free term loan upto Rs. 2.00 crore and interest subvention of 3% on the term loan availed for creation of post-harvest infrastructure including establishment of cold storages. The State wise details of cold storage sanctioned under AIF scheme as on 09th March, 2026 is at **Annexure – II**.

As per available information, currently, there are 8831 cold storages in the country with the capacity of 402.89 lakh MT. The State/UT-wise details of Cold Storages are at **Annexure – III**.

Annexure-I referred in reply to part (a) and (b) of the Rajya Sabha Unstarred Question No. 2406 for Answer on 13.03.2026 regarding “Schemes for setting up cold storages”

State wise requirement of Cold Storages in the Country as per NABCONS Report in 2015

S. No.	State	Capacity Required (In MT)
1.	Andhra Pradesh	530925
2.	Arunachal	7508
3.	Assam	71996
4.	Bihar	5123982
5.	Chhattisgarh	513830
6.	Delhi	40122
7.	Goa	2271
8.	Gujarat	2239476
9.	Haryana	240395
10.	HP	306147
11.	J&K	907842
12.	Jharkhand	24951
13.	Karnataka	210313
14.	Kerala	45874
15.	MP	1867179
16.	Maharashtra	157709
17.	Manipur	5062
18.	Meghalaya	18704
19.	Mizoram	8920
20.	Nagaland	8675
21.	Odisha	305500
22.	Punjab	1693408
23.	Rajasthan	53395
24.	Sikkim	2621
25.	Tamil Nadu	194640
26.	Telangana	277129
27.	Tripura	8554
28.	Uttar Pradesh	10675137
29.	Uttarakhand	72931
30.	West Bengal	9480929
31.	UT &Others	4539
	Total	35100664

{Source: Study report of NABARD Consultancy Services (NABCONS) in 2015 on “All India Cold-chain Infrastructure Capacity (AICIC-2015)”}

Annexure – II

Annexure-II referred in reply to part (c) and (d) of the Rajya Sabha Unstarred Question No. 2406 for Answer on 13.03.2026 regarding “Schemes for setting up cold storages”

State wise details of cold storage sanctioned under AIF scheme as on 09th March, 2026

S.N.	State	No of Projects	Amount Sanctioned (Cr)
1	Andhra Pradesh	57	253.43
2	Assam	12	33.46
3	Bihar	43	166.76
4	Chandigarh	1	5.50
5	Chhattisgarh	73	196.63
6	Delhi	3	2.99
7	Goa	9	13.08
8	Gujarat	349	1944.31
9	Haryana	71	190.39
10	Himachal Pradesh	47	125.54
11	Jammu and Kashmir	30	490.22
12	Jharkhand	31	47.04
13	Karnataka	115	477.05
14	Kerala	70	73.10
15	Madhya Pradesh	149	519.78
16	Maharashtra	292	847.36
17	Manipur	2	0.40
18	Odisha	40	45.38
19	Puducherry	2	2.28
20	Punjab	288	740.80
21	Rajasthan	69	149.75
22	Tamil Nadu	94	126.95
23	Telangana	39	178.09
24	Uttar Pradesh	864	2797.93
25	Uttarakhand	21	92.18
26	West Bengal	121	487.56
	Grand Total	2892	10007.95

(Source: AIF Division)

Annexure – III

Annexure-II referred in reply to part (c) and (d) of the Rajya Sabha Unstarred Question No. 2406 for Answer on 13.03.2026 regarding “Schemes for setting up cold storages”

State wise distribution of Cold Storages as on 31.01.2026 in the Country

S. No.	Name of the State	No.	Capacity (MT)
1	Andaman & Nicobar Islands (UT)	4	2210
2	Andhra Pradesh & Telangana	480	1996340
3	Arunachal Pradesh	2	6000
4	Assam	45	212662
5	Bihar	316	1490200
6	Chandigarh (UT)	7	12462
7	Chhattisgarh	132	586863
8	Delhi	97	129857
9	Goa	29	7705
10	Gujarat	1032	4086046
11	Haryana	388	891494
12	Himachal Pradesh	89	181318
13	Jammu & Kashmir	102	404814
14	Jharkhand	60	250077
15	Karnataka	271	930379
16	Kerala	202	96655
17	Lakshadweep (UT)	1	15
18	Madhya Pradesh	341	1498651
19	Maharashtra	672	1259932
20	Manipur	2	4500
21	Meghalaya	4	8200
22	Mizoram	3	4071
23	Nagaland	5	8150
24	Orissa	182	579321
25	Pondicherry (UT)	4	185
26	Punjab	780	2642715
27	Rajasthan	192	661876
28	Sikkim	2	2100
29	Tamil Nadu	188	399690
30	Telangana	117	627131
31	Tripura	14	46354
32	Uttar Pradesh	2489	15101408
33	Uttarakhand	62	206848
34	West Bengal	517	5952997
		8831	40289226

(Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH)) and MoFPI)
